

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 02-04-2026 To 02-04-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1215/2026	FIROJ MONDAL Mobile:9007422988 Email:ADVONASKAR@GMAIL.COM	ARUN NASKAR	23-04-2026	RESPONDENT NO. 1 ADDRESS NOT FOUND
2	CO	1219/2026	AMIK, A REGISTERED SOCIETY REGISTERED UNDER THE WEST BENGAL SOCIETIES REGISTRATION ACT, 1951 Mobile:9836047435 Email:SAHAARPITA@GMAIL.COM	ARPITA SAHA	23-04-2026	PETITIONER NO. 1 DISTRICT NOT FOUND
3	CPAN	473/2026	JYOTIRMAY BASWU Mobile:9831494504 Email:SUVADIP2007@REDIFFMAIL.COM	SUVADIP BHATTACHARJEE	23-04-2026	CONTEMNORS NO. 1 ADDRESS ISSUE (OUT OF STATE)
4	CRM (A)	1029/2026	MD ANISUR RAHMAN @ SITARE Mobile:7003534395 Email:LEGALEAGLE.IMRAN20@GMAIL.COM	IRFAN JABED ALI	23-04-2026	1) ... CLARIFICATION NEEDED REGARDING C.G.R NO. AND G.R. NO. AT WHOLE PETITION (NOT MATCHED WITH TRIAL COURT REJECTION COPY)
5	CRM (A)	1031/2026	MAMATAJ BIBI AND ORS. Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	23-04-2026	GR NO NOT MENTIONED CMC 125 OF 2026 ORDER COPY NOT ANNEXED
6	CRM (A)	1033/2026	MATIUR SK @ MOTIUR SK Mobile:7076410712 Email:SABRINAPARVEEN73@GMAIL.COM	SABRINA PARVEEN	23-04-2026	1) ... DEPONENT I.D CARD NOT ATTESTED BY THE COMMISSIONER WHO AFFIDAVIT
7	CRM (A)	1034/2026	SAIDUL ISLAM Mobile:9830168776 Email:NIRAJGUPTA2003@GMAIL.COM	NIRAJ GUPTA	23-04-2026	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (CMC NO.)...AND 2)... COMPLAINANT IDENTITY DISCLOSED AT FIR AND ANNEXURES
8	CRM (A)	1035/2026	SHRABANI DEBNATH Mobile:9434057837 Email:SM.ADV990@GMAIL.COM	SNEHANSU MAJUMDER	23-04-2026	1) ... CLARIFICATION NEEDED REGARDING G.R NO.2713/2025 WHICH IS PENDING BEFORE LD. C.J.M, KRISHNAGAR, NADIA AT CAUSE TITLE PAGE AND DISTRICT
9	CRM (A)	1036/2026	OMAR FAROOQUE AND ANR. Mobile:9874433272	ARKA GHOSH	23-04-2026	GR NO NOT MENTIONED IN 1ST PARA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:ARKA.GHOSH1401@GMAIL.COM			
10	CRM(M)	791/2026	ABHIJIT ROY Mobile:6290251262 Email:DWAIPAYANPANDA28@GMAIL.COM	DWAIPAYAN PANDA	23-04-2026	2) V.G. RELATIVES NAME AND DETAILS HAVE BEEN DISCLOSED -- PREVIOUS OBJECTION NOT COMPLIED PROPERLY
11	CRM(M)	849/2026	RAJU KUMAR MALI @ AMAN @ RAJ KUMAR MALI @ DEEPAK KUMAR Mobile:8240640325 Email:DEEPANKARTHAKUR22@GMAIL.COM	DEEPANKAR THAKUR	23-04-2026	1) MENTION P.S. CASE DATE THROUGH OUT THE PETITION ... 2) IN 1ST PARA SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (DB)/3005/2023 FILED BEFORE THIS HONBLE HIGH COURT
12	CRM(M)	850/2026	PETITIONER Mobile:7059105812 Email:AYASHANAJIRN@GMAIL.COM	AYASHA NAJRIN	23-04-2026	1) AS PER STATEMENT IN PARA 2 AND CHARGE SHEET , PETITIONER IS STEP FATHER OF V.G. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PATITIONER AND HIS RELATIVES IDENTITIES 2) V.G. MOTHER NAME HAS BEEN DISCLOSED
13	CRM(M)	852/2026	NIKHIL GHOSH AND ANR. Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	23-04-2026	P.S. NAME MENTIONED IN PETITION NOT MATCHING WITH P.S. NAME MENTIONED IN CERTIFIED COPY OF LD TRIAL COURT
14	CRM(M)	853/2026	PETITIONER Mobile:7001287305 Email:SOURAVMUKHERJEEADV@GMAIL.COM	SOURAV MUKHERJEE	23-04-2026	AS PER STATEMENT IN PARA 2 AND PARA 8, PETITIONER MARRIED V.G. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITIES
15	CRM(M)	855/2026	JAKIR HOSSAIN @ JAKIR ALI @ MD JAKIR HOSSAIN Mobile:9875520586 Email:RESHMISHAIKADV@GMAIL.COM	RESHMI KHATUN	23-04-2026	MENTION C.M.C. CASE NO IN 1ST PARA AS PER IMPUGNED ORDER COPY
16	CRM (NDPS)	600/2026	DHOLA @ BASIR Mobile:9733042936 Email:RAHMANBAIBUR@GMAIL.COM	MD. HABIBUR RAHMAN	23-04-2026	LD. TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CASE TYPE MENTIONED IN IMPUGNED ORDER COPY -- PREVIOUS OBJECTION NOT COMPLIED PROPERLY
17	CRM (NDPS)	605/2026	SAMSUNDAR SADA @ SHYAMSUNDRA AND ANR. Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	23-04-2026	1) REJECTION DATE OF LD TRIAL COURT IS WRONGLY MENTIONED IN 1ST PARA -- OBJECTION NOT COMPLIED PROPERLY
18	CRM	618/2026	BIJOY BISWAS AND ANR.	ANINDYA GHOSH	23-04-2026	CORRECTIONAL HOME NAME OF

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	(NDPS)		Mobile:9434620912 Email:ANINDYAGHOSH22@GMAIL.COM			PETITIONER NO 2 MENTIONED IN 1ST PARA NOT MATCHING WITH VAKALATNAMA
19	CRR	1490/2026	DIPANKAR PRAMANIK AND ORS. Mobile:8777580488 Email:ABISWAS029@GMAIL.COM	ABHIK BISWAS	23-04-2026	BNSS SECTION IS MISSING IN THIS PETITION
20	CRR	1494/2026	RAMESH KUMAR MAHESWARI Mobile:9433133392 Email:MS.CHATTOPADHYAY@GMAIL.COM	MANI SANKAR CHATTOPADHYAY	23-04-2026	TRIAL COURT NAME IS MISSING
21	FMAT (WC)	9/2026	UNITED INDIA INSURANCE COMPANY LTD. Mobile:9123810789 Email:GUDDUSINGH061983@GMAIL.COM	GUDDU SINGH	23-04-2026	LIST OF PAPERS ISSUE
22	WPA(H)	32/2026	SAMPA KAYAL Mobile:7001295241 Email:SAIKATTHAKURATA.OFFICIAL@GMAIL.COM	SAIKAT THAKURATA	23-04-2026	LISTING DATE IS A HOLIDAY
23	WP.ST	77/2026	SABITA BARIK Mobile:9830053874 Email:ANILKUMARCHATTAPADHYAYA@GMAIL.COM	ANIL KUMAR CHATTAPADHYAYA	23-04-2026	ADV. SIGN IS MISSING AT 2ND JUDGES COPY